

F.No. 01(06)/Reg./Vacation/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 23 January 2025

ORDER

Hon'ble President, CESTAT, in exercise of powers conferred under Section 129 C (6) of the Customs Act, 1962 is pleased to order no Court sittings on 29.1.2025 and 12.2.2025 at CESTAT Allahabad due to MahaKumbh Mela at Allahabad.

Maya
23/1/25
(Monika Devi)
Technical Officer (Admn)

Copy to:

1. SPS to Hon'ble President, CESTAT, Delhi
2. SPS to Hon'ble Senior Member, CESTAT, Allahabad.
3. Chief Commissioner (AR), CESTAT Delhi/Commissioner (AR) Allahabad
4. P.A. to Registrar, CESTAT, Delhi
5. Asstt. Registrar CESTAT Allahabad
6. Bar Association, CESTAT Allahabad
7. Notice Board/ Website/ Guard File/ Office Copy.